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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2010	IA 52/17 in TP 19/16	Hearing	397/ 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	D. RAMESH BAI 9444 307391	PETITIONERS	
2.	Rajasekhar VK 95001 53344 consult@nslaw.in	Counsel for R1, R3, R4 and R5	Rajasekhar.

Counsel for petitioner is present. Counsel for respondent is present. IA 52/17 is allowed vide separate orders.

For impleading the legal heirs and for filing amended petition copy, list it on 10.08.2017.


MEMBER (J)


MEMBER (T)